

(c) In the normal course, all death claims get disposed of within a period of 2 years, except difficult cases namely where titles or other legal disputes are involved. The Corporation endeavours to settle as many as death claims as possible within 75 days of information of death. But in respect of early death claims where investigation and calling of more requirements become necessary, efforts are made to settle claims within a period of one year from the date of information of death. In order to settle the claims expeditiously, all possible help is given by the Agents, Development Officers and officials of the Servicing Branch to the claimants in getting the requirements completed. Thus the LIC has a proper system to ensure prompt settlement of claims.

ADB's Debt Report

*1002. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received from the Asian Development Bank detailed report regarding India's foreign debt;

(b) whether suggestions have been received from the Asian Development Bank for furnishing certain data; and

(c) if so, the reasons thereof and whether the required data have been furnished to the ADB?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No, Sir.

(b) and (c). Does not arise.

Exploration of Minerals in Maharashtra

*1003. SHRI VASANT SATHE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Geological Survey of India has conducted any survey for finding mineral deposits in Maharashtra;

(b) if so, the estimated quantity of various mineral deposits in Maharashtra separately and the quantity of minerals excavated every year indicating the value thereof during the last three years till 31 March, 1990;

(c) what is the programme of mineral excavation during 1990-91 in Central and State/private sector separately;

(d) whether assistance from international agencies have been sought/availed for development of mineral in Maharashtra; and

(e) if so, the details with progress thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The Geological Survey of India, the Directorate of Geology and Mining, Govt. of Maharashtra and other Central/State Agencies have conducted surveys for finding mineral deposits in Maharashtra.

(b) The reserves estimated are as given below:—

(In million tonnes)

Bauxite	—	87.721
China clay	—	3.258
Coal	—	5,075.40